

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 531
TO BE ANSWERED ON 19.12.2017**

BABASAHEB BHIMRAO AMBEDKAR UNIVERSITY

531. SHRIMATI ANJU BALA:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the National Commission for Scheduled Castes (NCSC) has directed the Vice-Chancellor of Babasaheb Bhimrao Ambedkar University (BBAU) not to make any further recruitments and refrain from opening the envelopes containing the recommendations of selection/screening committees in the Board of Governors meeting and if so, the details thereof;
- (b) whether the NCSC has constituted an enquiry committee on allegations of irregularities and corruption in appointments and non-implementation of reservation policy for SC in recruitments in the university and if so, the details thereof;
- (c) whether the Government has received complaints regarding atrocities on SC/ST employees of BBAU and if so, the details thereof and the reaction of the Government thereto; and
- (d) the action taken/being taken by the Government so far in order to maintain rule of law in the BBAU?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI VIJAY SAMPLA)**

- (a): Yes, Madam. National Commission for Scheduled Castes recommended to Secretary, Ministry of Human Resource Development (MHRD) and Chairman, University Grants Commission (UGC) on 12.10.2017 to issue instructions to the Vice Chancellor, Babasaheb Bhimrao Ambedkar University (VC, BBAU) not to make any further appointments/recruitments without the approval of HRD & UGC. Commission also recommended that VC, BBAU to refrain from opening the envelopes containing the recommendations of Selection/Screening Committees in the Board of Members (BOM) meeting to be held on 21.10.2017 till the committee appointed by the Commission examines the rosters and other relevant records/documents to ensure the rule of reservation.
- (b): Yes, Madam. This Commission has appointed a committee to examine the Rosters (Teaching and Non-teaching) and to point out errors, if any & suggest rectification of the same. The Committee was to submit its report to the Commission & VC, BBAU within one month. VC, BBAU challenged the NCSC minutes in the High Court of Allahabad, Lucknow Bench, Lucknow. Hon'ble Court ordered on 23.10.2017 that the University has not followed the reservation policy/violated the reservation policy, in proper perspective.
- (c): No such complaints have been received in the Ministry.
- (d): Question does not arise.
